

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. 234 OF 2011 IN
DFR No. 377 OF 2011

Dated : 1st November, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Chaman Lal Setia Exports Limited ... Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s): Proxy counsel for Mr. J.K. Goel

ORDER

At the request of the learned counsel for the Appellant, Post
the matter on **08.11.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ss